

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.238 - IA/477(AHM)2024
in
CP(IB)/96(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Ayodhya Orchards LLP
V/s
SAFECO Hygiene Films Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the SRA : Mr. Nakul Mehta, Adv. a.w Ms. Vidhi Gupta & Ms. Riya
Dhingra, Adv

ORDER

IA/477(AHM)2024

Ld. Counsel for the applicant is directed to serve notice upon respondents.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)